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O.A.No.151/2010

ORDER DATED 5th APRIL , 2010

Coram:

Hon'ble Mr. C.R. Mohapatra, Member (A)

G. Behera Applicant.
Vs.
Union of India & Ors. Respondents.

Heard Mr. S.N. Panda, Ld. Counsel for the applicant and Mr. S.K. Ojha, Ld. Standing Counsel appearing on notice for the Respondents (Railways).

Mr. S.N. Panda, Ld. Counsel for the applicant submits that his grievance has already been redressed by the authorities and seeks permission to withdraw this Original Application for which he has filed a Memo today. Permission for withdrawal of this Original Application is allowed.

Accordingly, this Original Application is dismissed as withdrawn.


Member (A)